

(a) whether the Indian banks have a proposal to introduce an air courier system in four metropolitan cities to facilitate quicker clearance and cashing of cheques ;

(b) whether the proposal has been accepted by the workshop on customer service organised by the National Institute of Banking Management in Madras in December, 1969 ; and

(c) how far it is going to expedite the matters?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). The Workshop on Customer Service organised by the National Institute of Bank Management had recommended the adoption of an 'air courier system' to the metropolitan cities for quicker clearance and cashing of cheques. The recommendation is under the examination of the Indian Banks' Association.

(c) The adoption of the 'air courier system' will reduce the time lag between acceptance of cheques by customers in metropolitan cities, their collection and eventual payment to the parties concerned.

Dealings with Trade Unions at Khetri Copper Project

13. SHRI BENI SHANKER SHARMA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the management of the Khetri Copper Project is carrying on all dealings, meetings and even negotiations with INTUC Union, which is not recognised;

(b) whether it does not amount to encouragement to the said Union to grow; and

(c) if so, the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a)

The Khetri Copper Project has three unions, namely ;

- (1) Rastriya Khetri Tamba Project Mazdoor Sangh (RKTPTS),
- (2) Hindustan Copper Workers' Association (HCWA) and
- (3) Bhartiya Tamba Pariyojna Mazdoor Sangh (BTPMS).

The membership of different unions has not been verified, but RKTPTS appears to have largest membership followed by H.C.W.A. The membership of B.T.P.M.S. does not appear to be much.

R.K.T.P.M.S. is the oldest union and is affiliated to INTUC. It was accorded recognition on 9.9.1966. Affiliation of HCWA is not known. BTPMS is affiliated to Bhartiya Mazdoor Sangh.

As RKTPTS is the oldest union having largest following, most of the issues are raised by this union and are accordingly discussed with them. In view of this, most of the settlements have been signed with this union. Representations from the other two unions are also duly considered and discussions/negotiations, wherever necessary are held with them also. Presently, all the three unions mentioned above have formed a Joint Action Committee for discussions with the management.

(b) and (c). Do not arise.

Expert Committee on Tax Collection

14. SHRI NARAYANAN :
 SHRI RAM KISHAN GUPTA ;
 SHRI SAMINATHAN ;
 SHRI R. R. SINGH DEO ;
 SHRI N. R. LASKAR ;
 SHRI MAYAVAN ;
 SHRI CHENGALRAYA NAIDU ;
 SHRI P. C. ADICHAN ;
 SHRI RAGHUVIR SINGH
 SHASTRI ;
 SHRI JANFISHWAR MISHRA ;
 SHRI VISHWANATH PANDEY ;

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4868 on the 22nd December, 1969 and state :

(a) whether Government have taken any decision on the proposal to appoint a committee of experts to examine the question of improving tax collection, recovery of arrears and to look into the cases of tax evasion and black money;

(b) if so, the names of the members of the expert committee and its terms of reference;

(c) whether Government have any indicators on the basis of which the extent of tax evasion and existence of black money can be roughly estimated; and

(d) if so, the nature of indicators and the rough estimates available with Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). A Committee of Experts has been appointed to examine and suggest legal and administrative measures for countering evasion and avoidance of direct taxes. The composition of the Committee is as under :—

1. Shri Justice K. N. Wanchoo, ... Chairman
Retired Chief Justice of the
Supreme Court of India.
2. Shri M.P. Chitale, Hamam ... Member
House, Hamam Street,
Bombay-1.
3. Shri S. Prakash Chopra, ... Member
Chartered Accountant, 1,
Prithviraj Road, New Delhi.
4. Shri P. C. Padhi, former ... Member
Member, C.B.R. and Addi-
tional Deputy Comptroller
and Auditor, General.
5. Shri D. K. Rangnekar, ... Member
Economist and Editor, Eco-
nomic Times, Bombay.

The Committee will :

(a) recommend concrete and effective measures.

(i) to unearth black money and prevent its proliferation through further evasion.

(ii) to check avoidance of tax through various legal devices including the formation of trusts, and

(iii) to reduce tax arrears.

(b) examine various exemptions allowed by the Tax laws with a view to their modification, curtailment or withdrawal.

(c) indicate the manner in which tax assessment and administration may be improved for giving effect to all its recommendations.

(c) There are no precise indicators to measure the extent of black money through different persons have been giving varying estimates from time to time.

(d) Does not arise.

Visit by West German Delegation of businessmen and financiers

15. SHRI NARAYANAN ;
SHRI SAMINATHAN ;
SHRI DHANDAPANI ;
SHRI N. R. LASKAR ;
SHRI MAYAVAN ;
SHRI JYOTIRMOY BASU ;
SHRI SHIV KUMAR SHASTRI ;
SHRI ATAM DAS ;
SHRI CHENGALRAYA NAIDU ;

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a 12 member West German delegation of businessmen and financiers visited India during January, 1970 ;